

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 03-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
[IN CHAMBER]

For Petitioner(s) Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing the fresh particulars of Respondent nos. 1 and 2 is condoned on oral prayer made by Mr. Shashank Shekhar Singh, Ld. Counsel appearing for the petitioner.

(BABITA PANDEY)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
BRANCH OFFICER